

**Timeline for completion of Projects**

(Refer to Regulation 15)

1. The completion time schedule shall be reckoned from the date of investment approval by the Board (of the generating company or the transmission licensee), or the CCEA clearance as the case may be, up to the date of commercial operation of the units or block or element of transmission project as applicable.

2. The time schedule has been indicated in months in the following paragraphs and tables:

A Thermal Power Projects

Coal/Lignite Power Plant

Unit size 200/210/250/300/330 MW and 125 MW CFBC technology

- (a) 33 months for green field projects. Subsequent units at an interval of 4 months each.
- (b) 31 months for extension projects. Subsequent units at an interval of 4 months each.

Unit size 250 MW CFBC technology

- (a) 36 months for green field projects. Subsequent units at an interval of 4 months each.
- (b) 34 months for extension projects. Subsequent units at an interval of 4 months each.

Unit size 500/600 MW

(a) 44 months for green field projects. Subsequent units at an interval of 6 months each.

(b) 42 months for extension projects. Subsequent units at an interval of 6 months each.

Unit size 660/800 MW

(a) 52 months for green field projects. Subsequent units at an interval of 6 months each.

(b) 50 months for extension projects. Subsequent units at an interval of 6 months each.

Combined Cycle Power Plant

Gas Turbine size upto 100 MW (ISO rating)

(a) 26 months for first block of green field projects. Subsequent blocks at an interval of 2 months each.

(b) 24 months for first block of extension projects. Subsequent units at an interval of 2 months each.

Gas Turbine size above 100 MW (ISO rating)

(a) 30 months for first block of green field projects. Subsequent blocks at an interval of 4 months each.

(b) 28 months for first block of extension projects. Subsequent units at an interval of 4 months each.

B. Hydro Electric Projects

The qualifying time schedule for hydro electric projects shall be as stated in the original concurrence issued by the Central Electricity Authority under section 8 of the Act.

C. Transmission Schemes

Qualifying time schedules in months

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S. No.	Transmission Work	Plain Area (months)	Hilly Terrain (months)	Snowbound area/ <sup>@</sup> very difficult Terrain (months)
a	765 kV S/C Transmission line	30	36	40
b	+/-500 KV HVDC Transmission line	24	30	34
c	400 KV D/C Quad Transmission line	32	38	42
d	400 KV D/C Triple Transmission line	30	36	40
e	400 KV D/C Twin Transmission line	28	34	38
f	400 KV S/C Twin Transmission line	24	30	34
g	220 KV D/C Twin Transmission line	28	34	38
h	220 KV D/C Transmission line	24	30	34
i	220 KV S/C Transmission line	20	26	30
j	New 220 KV AC Sub-Station	18	21	24
k	New 400 KV AC Sub-Station	24	27	30
l	New 765 kV AC Sub-Station	30	34	\$
m	HVDC bi-pole terminal	36	38	-
n	HVDC back-to-back	26	28	-

<sup>@</sup> e.g. Leh, Laddakh
<sup>\$</sup> No 765 KV sub-Station has been planned in difficult terrain

Notes:

- (i) In case a scheme having combination of the above mentioned types of projects, the qualifying time schedule of the activity having maximum time period shall be considered for the scheme as a whole.
- (ii) In case a transmission line falls in plain as well as in hilly terrain/snow bound area/very difficult terrain, the composite qualifying time schedule shall be calculated giving proportional weightage to the line length falling in each area.